

Sl. State No.	SCBs	LDBs	RRBs
28. Andhra Pradesh	260824.15	0.00	210700.38
29. Karnataka	223871.35	0.00	140923.46
30. Kerala	94033.00	0.00	44791.00
31. Tamilnadu	250652.08	0.00	64572.14
32. Pondicherry	1249.51	0.00	0.00
33. Lakshadweep	0.00	0.00	0.00
TOTAL	3267780.64	1979.23	1176782.99

SCBs - State Cooperative Banks

LDBs - Land Development Banks

RRBs - Regional Rural Banks

Private public partnership financing of infrastructure projects

1554. SHRI RAJEEV CHANDRA SEKHAR: Will the Minister of FINANCE be pleased to state:

(a) what is the total cumulative net quantum of FDI (excluding FII) into various Infrastructure projects since May, 2004;

(b) what is the status of the private-public partnership financing of infrastructure projects;

(c) if so, how many projects have been approved under this programme;

(d) what is the total quantum involved and the details of these projects; and

(e) how many projects under private-public partnership are being considered for financing from Karnataka?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PAWAN KUMAR BANSAL): (a) Sector-wise FDI inflows during 2004 (January-December), 2005 (January-December) and 2006 (January-March) including that of infrastructure sectors, is given at Statement-I (See below).

(b) to (e) For those Public Private Partnership projects in infrastructure sector, which are commercially not viable but have a high economic value, the Government of India had announced the scheme of Viability Gap Funding (VGF) in August, 2005. The scheme covers only those PPP projects in the infrastructure sector, which are to be implemented by a private entity that is selected through a competitive and transparent bidding process. The status of the proposals received so far under this scheme is at Statement-II.

Statement-I

Sector wise year-wise break-up for FDI inflows

(Amount in Rs. million)

Sl. No.	Sector	2004 (Jan-Dec)	2005 (Jan-Dec)	2006 (Jan-Mar)
1.	Electricals equipment (includ S/W & Elec)	39666.61	45938.44	27030.64
2.	Telecommunications	6087.84	9639.13	21374.32
3.	Transportation industry	8063.68	9659.22	1530.99
4.	Service sector	11455.83	31445.14	5298.97
5.	Fuels (power & oil refinery)	7159.79	2765.05	2656.75
6.	Chemicals (Other than fertilizers)	8677.14	9044.68	11234.01
7.	Food processing industries	3690.18	1782.91	244.79
8.	Drugs and Pharmaceuticals	15711.08	5107.25	2608.94
9.	Cement and gypsum products	7.3	19698.17	0
10.	Metallurgical industries	8583.79	6321.99	1211.69
11.	Consultancy services	11843.5	1627.16	679.15
12.	Miscellaneous mechanical & Engineering	717.26	2224.73	42.43
13.	Textiles (includ dyed, printed)	1784.77	3462.16	884.65
14.	Trading	682.16	1257.67	213.98
15.	Paper and pulp including paper product	175.55	1229.04	0
16.	Hotel & Tourism	1527.23	2799.59	642.74

1	2	3	4	5
17.	Glass	384.74	32.72	2.7
18.	Rubber Goods	2012.55	1516.41	13.35
19.	Industrial machinery	430.76	1474.73	430.43
20.	Commercial, office & household equipment	108.16	1556.95	73.92
21.	Agricultural machinery	0	2777.52	1382.28
22.	Machine tools	2652.7	1001.11	11.41
23.	Timber products	0.67	4658.77	0.1
24.	Medical and surgical appliances	229.27	72.62	10.69
25.	Soaps, cosmetics and toilet preparations	40.95	3829.82	55.05
26.	Ceramics	1208.24	276.42	0
27.	Earth-moving machinery	5.22	2313	0
28.	Fertilizers	620	192.13	0
29.	Fermentation industries	339.37	362.8	0
30.	Leather, Leather goods and pickers	20.36	42.79	6.09
31.	Vegetable oils and vanaspati	271.38	601.66	99.66
32.	Glue and gelatin	0	0	0
33.	Prime movers other than electrical	2.49	0	0
34.	Industrial instruments	49.45	1.17	15.77
35.	Sugar	135.09	131.04	0
36.	Scientific instruments	1.37	4.5	0
37.	Photographic raw film and paper	12.75	264.33	0
38.	Dye-stuffs	54.2	0	0
39.	Boilers and steam generating plants	0	23.4	0
40.	Defence industries	0	2.37	0
41.	Mathematical, surveying and drawing	0	0	0
42.	Miscellaneous industries	13400.28	17567.6	4435.56

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RAJYA SABHA

Sl. Sector No.	2004 (Jan-Dec)	2005 (Jan-Dec)	2006 (Jan-Mar)
43. Acquisition of shares	0	0	0
44. Advance of Inflow	24851.48	0	0
45. Stock Swapped	0	283.71	0
46. NRI-RBI Schemes	0	0	0
GRAND TOTAL:	172665.2	192990.9	82191.07

Note: 1. Amount includes the Inflows Received through SIA/FIPB route, acquisition of existing shares and RBI's automatic route only.

Statement-II

Status of the proposals received under the Scheme of Viability Gap Funding

(As on 31.07.2006)

Sl.	Name of the projects & State	Project cost (Rs.cr.)	VGf sought (Rs.cr.)	Status
1	2	3	4	5
Proposal given final approval				
NIL				
Proposal given in-principle approval				
1.	Four laning of Ahmedabad Viramgam Road, Gujarat	166.68	33.34	In-principle approval granted by the Empowered Institution on 17.2.2006. Project Authority has been given two month extension for seeking bids.
2.	Four laning of Rajkot-Jam-nagar-Vadinar, Gujarat	543.21	108.64	In-principle approval granted by the Empowered Institution on 17.2.2006. Project Authority has been given two month extension for seeking bids.
3.	Halol-Godhara-Shamlaji Road Gujarat	498.81	99.76	In-principle approval granted by the Empowered Institution on 17.2.2006. Project Authority has been given two month extension for seeking bids.

1	2	3	4	5
4.	Four laning of Osmanabad (Yedshi)-Latur-Nanded Road, Maharashtra.	300.19	60	In-principle approval granted by the Empowered Institution on 17.3.2006.
5.	Nashik-Aurangabad Road Sh-30 section Nashik Nipad Yeola Vajjapur, Maharashtra.	157.50	31.50	In-principle approval granted by the Empowered Institution on 17.3.2006.
6.	Strengthening of Mandasaur-Sitamau Road (Upto Rajasthan Border), Rajasthan.	21.99	4.398	In-principle approval granted by the Empowered Institution on 22.6.2006.
7.	Matkuli-Tamia-Chhindwara, Rajasthan.	82.19	16.438	In-principle approval granted by the Empowered Institution on 22.6.2006.
8.	Chandpur-Alirajpur-Kukshi-Badwani State Highways in Madhya Pradesh, Rajasthan.	47.53	9.506	In-principle approval granted by the Empowered Institution on 22.6.2006.
9.	Upgradation of Sawai Madhopur to Bharatpur State Highway, Rajasthan, Rajasthan.	244.38	48.80	In-principle approval granted by the Empowered Institution on 22.6.2006.
10.	Upgradation of Jaipur to Nagaur State Highway, Rajasthan, Rajasthan.	220	44	In-principle approval granted by the Empowered Institution on 22.6.2006.
11.	Upgradation of Jaipur to Bhilwara State Highway, Rajasthan, Rajasthan.	247	49.40	In-principle approval granted by the Empowered Institution on 22.6.2006.
12.	Upgradation of Bhilwara to Bundi State Highway, Rajasthan	120	24	In-principle approval granted by the Empowered Institution on 22.6.2006
SUB-TOTAL		2649.48	529.782	
Proposal yet to be considered by Empowered Institution				
13.	Upgradation of Narnaul to Kotputli-Chala-Sikar-Khud-Losal-Kuchaman State Highway, Rajasthan	193	38.60	Document circulated on 1.6.06.

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1	2	3	4	5
14.	Development of two lane carriageway to Dabadeh to Bhawan Mandi, Rajasthan.	63	12.60	Document circulated on 14.6.06.
15.	Two Lane Carriageway for Jobner to Thanagaji-Reg. VGF Rajasthan.	171	34.20	To be circulated.
Sub-Total		427	85.40	
Proposals with outstanding Issues				
16.	Mumbai Metro Rail Project-Implementation of Versova-Andheri-Ghatkopar corridor Maharashtra.	2356	650	Additional information has been sought from Project Authority.
17.	Upgradation of 8 State Highways in Punjab, Punjab.	564.30	112.86	Documents circulated. DPR have been sought from PIDB.
18.	Tural Hydro Electric Project (60 MW) in Mizoram-Ministry of Power Mizoram.	687.80	152	Incomplete report received-MOP, Reply still awaited.
19.	Integrated waste processing some of the complex at NDMC Compost Plant, Okhla, Delhi.	82.30	16.46	The proposal does not meet conditions.
20.	Transmission Project in Tripura, Tripura	1625	325.00	The proposal does not meet some of the conditions. Additional information sought from project authority.
21.	Integrated Municipal Waste Processing Complex at Okhla (MCD) Delhi.	49.44	9.88	The proposal does not meet some of the conditions. Proposal is being examined further in consultation with MNES.
22.	Garbage processing plant at Timarpur Delhi.	55.5	11.12	The proposal does not meet some of the conditions. Proposal is being examined further in consultation with MNES.
23.	Development of Deep water International container Transhipment Terminal at Vizhinjam, Kerala.	4360	198.47	The proposal does not meet some of the conditions. Proposal is beign examined.
Sub-Total		9780.34	1475.79	

1	2	3	4	5
Proposals Rejected				
24.	Integrated Waste to Energy Project between Bangalore Mahanagara Palike and M/s. Srinivasa Gayithri Resources Recovery Ltd. Karnataka.	11.72	2.34	Proposal has been rejected as it did not conform to the VGF Scheme.
25.	Four-laning of the existing two-lane Sardar Patel Ring Road around Ahmedabad city Gujarat.	378.75	75.75	Proposal not accepted in its present form. Project Authority requested to re-submit with changes.
Sub-Total		390.47	78.09	
Grand Total		13247.29	2169.062	

Improvement of customer services in Banks

1555. SHRI B.K. HARIPRASAD: Will the Minister of FINANCE be pleased to state:

(a) whether to improve customer services in Public Sector Banks, the RBI has constituted Banking Codes and Standards Board of India and if so, how many Public Sector Banks have signed the charter so far with the BCSBI;

(b) whether it will be mandatory to all constituents of Indian Banks Association to subscribed to this charter;

(c) whether the functions for the BCSBI will overlap with that of the Office of Banking Ombudsman Scheme; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PAWAN KUMAR BANSAL): (a) Yes, Sir. The Banking Codes and Standards Board of India (BCSBI) has been set up by Reserve Bank of India (RBI) for improving the quality of customer service in banks BCSBI has been registered as a Society. As on date, 24 Public Sector Banks including State Bank of India have been registered with BCSBI.